

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-504**  
IB-657/ND/2021  
IA/55/2023

**IN THE MATTER OF:**

Manish Aneja & Ors.

**....Applicant**

**Vs.**

Revital Reality Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 24.01.2023**

**CORAM:**

**SHRI P.S.N PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Piyush Singh, Mr. Akshay Srivastava, Ms. Riddhi Jain  
Mr. Abhishek Anand, Mr. Shiven Mishra, Advs. in IA/55/2023  
For the Respondent : Mr. P. Nagesh, Sr. Adv. with Mr. Ishan, Mr. Lokesh Malik, Advs.

**ORDER**

**IA/55/2023:-**

Heard the submissions made by Ld. Counsels for both the parties. With the consent of both the parties, the matter is now listed to **13.02.2023**.

**S/d-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**S/d-**  
**(P.S.N PRASAD)**  
**MEMBER (J)**